

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SEVEN H LOGISTICS PVT. LTD OPERATING IN LOGISTICS
AT GOA, BANGALORE.

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	CORPORATE DEBTOR: SEVEN H LOGISTICS PVT. LTD. CIN No: U63010KA2008PTC045462 PAN No: AALCS7716H2ZT
2.	Address of the registered office	150, I FLOOR, MALLESWARAM ARCADE, 7TH CROSS, MARGOSA ROAD, MALLESWARAM BANGALORE KARNATAKA 560003
3.	URL of website	www.7hl.in
4.	Details of place where majority of fixed assets are located	GOA.
5.	Installed capacity of main products/ services	Service Industry - Contractor
6.	Quantity and value of main products/ services sold in last financial year	Service Charges in Operations and Maintenance of Port Logistics Rs. 2,96,70,298/-.
7.	Number of employees/ workmen	-03-
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	irp_rp@sevenh.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	www.7hl.in
10.	Last date for receipt of expression of interest	21-03-2023
11.	Date of issue of provisional list of prospective resolution applicants	31-03-2023
12.	Last date for submission of objections to provisional list	05-04-2023
13.	Process email id to submit EOI	irp_rp@sevenh.com

Sd/-
IBBI/IPA-002/IP-N00708/2018-2019/12200.
B-804, Shriram Suhaana Apartments, Harohalli, Nagenahalli Gate,
Yelahanka Bangalore, Karnataka- 560064.
For SEVEN H LOGISTICS PRIVATE LIMITED.
Date: 06-03-2023. Place: Bangalore.